

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 164, 166 & 121 of 2013

Dated : 6th September, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Reliance Infrastructure Ltd.

Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors.**

... Respondent(s)

Counsel for the Appellant(s) : Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Buddy A Ranganadhan

ORDER

The Learned Counsel for the State Commission seeks some time to file the reply. Accordingly, he is directed to file the reply on or before 30th September, 2013 after serving copy on the other side.

Post the matter for hearing on **23.10.2013**. In the meantime, Rejoinder, if any, may be filed by the Appellant.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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